

**Filling of Reserve Posts**

390. SHRI SHIV NARAIN SARSONIA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state how many reserved posts of Class I, II, III, officers and others post down to Class III have been filled fully in his Ministry and attached offices and how many reserved posts dereserved and under what administrative procedure?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA).

	Department of Petroleum	Department of Chemicals and Fertilizers
(i) No. of post reserved in Class I, II, III during 1978 (as on 1-1-1979)	5	19
(ii) No. of post filled	4	7
(iii) No. of post dereserved	Nil	10

The procedure laid down by the Ministry of Home Affairs (Department of Personnel and A.R.) is followed for dereservations.

**Allotment of Petrol Pumps to Defence Personnel**

391. SHRI SHIV NARAIN SARSONIA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state how many of the Scheduled Castes, Defence personnel officers or Indian other ranks (I.O.R.'s) in the Defence Ministry were issued petrol pumps or gas agencies for Disabled persons during Indo-Pak War or Indo-China War?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): Only Indian Oil Corporation (IOC) had

after Indo-Pak conflict in December, 1971, introduced a scheme of awarding their dealerships/distributorships to disabled defence personnel, widows dependents of those killed or missing in war and ex-servicemen. The appointments were made on the basis of nominations received from the Director General Resettlement (DGR). Upto May, 1979, a total number of 171 cooking gas distributorships and 98 retail outlets have been allotted to such personnel. Prior to December, 1971 also, 25 ex-servicemen were awarded cooking gas distributorships.

DGR did not distinguish among their nominees whether they belonged to Scheduled Caste/Scheduled Tribe category or not. Accordingly, no separate records for such disabled defence personnel or widows/dependents belonging to Scheduled Castes/Scheduled Tribes have been maintained.

**Crude Storage Capacity in Coastal Areas**

392 SHRI A R BADRI NARAYAN:  
SHRI R. V SWAMINATHAN:  
SHRI P. M SAYEED:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a major investment of Rs 300 crore is being contemplated for a five fold increase in the crude storage capacity in coastal areas;

(b) if so, whether this proposal was under the consideration of Government for long,

(c) whether the present storage capacity of 18 days is to be raised to 80 days, and

(d) whether any final decision has been arrived at?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N BAHUGUNA): (a) No, Sir,